

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (video Conference)**

**CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 13.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.278/9/HDB/2020
NAME OF THE COMPANY	TA Hydraulics Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Mining & Constructions Tools AB
NAME OF THE RESPONDENTS(S)	TA Hydraulics Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through Video Conference in CP (IB) No.278/9/HDB/2020, pursuant to hearing held on 21.09.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mr. Shabeer Ahmed, counsel for the Operational Creditor and Mr. Sudhakar, counsel for Respondent appeared through video conference.
3. Mr. Sudhakar, counsel for the Respondent filed vakalat and prayed time for filing counter. At his request, time is enlarged for filing counter with a direction to furnish copy of the same to the other side on or before the next date of hearing.
4. For hearing submissions, put up the matter on 04.11.2020.

  
**MEMBER JUDICIAL**